

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No. 2465/2000

(6)

New Delhi, this the 26th day of April, 2001

HON'BLE MR. S.A.T.RIZVI, MEMBER (A)

Ram Kumar, Son of Shri Chhatar Singh,  
resident of Village and P.O.  
Nahari,  
Sonipat,  
Haryana  
(By Advocate: Shri D.R. Gupta)

..... Applicant

V E R S U S

1. Chief Administrative Officer (P-3)  
Indian Agricultural Research Institute  
Pusa,  
New Delhi-110 012
2. Director General,  
Indian Council of Agricultural Research,  
Krishi Bhawan,  
New Delhi ..... Respondents  
(By Advocate: Ms. Anuradha Priyadarshini  
for M/s. Sikri & Co.)

ORDER (ORAL)

By S.A.T. Rizvi, Member (A):

Learned counsel appearing for the respondents submits that the applicant's grievance disclosed in the OA has been resolved. Accordingly, with the consent of the learned counsel appearing for the applicant, the OA is dismissed as infructuous.

  
(S.A.T. Rizvi)  
MEMBER (A)

(pkr)